- (b) whether it is also a fact that the money meant for tribal welfare is diverted for other areas£ectors in the States;
- (c) what is the criterion of allocation of funds for the tribal development in the States; and
- (d) whether Government have devised any mechanism to utilise the funds exclusively for the tribal welfare in the same year?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) Yes Sir, some of the States are directing the funds.

- (b) While reviewing it has been seen that many States are not spending for the purpose which money was sent. State Governments are not submitting Utilisation Certificate regularly.
- (c) The allocation of funds is usually made on the basis of the proposal received from the State Governments. Weightage is given for tribal population concentration in the State and backwardness of the area.
- (d) Guidelines have been issued by the Ministry of the States/UTs to utilize the funds during the same financial year. States have been advised to strengthen the monitoring mechanism for proper utilization of funds.

Inclusion of Kevat Caste in ST List in MP

†1953. SHRI RAGHAVJI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government of Madhya Pradesh has sent any proposal to his Ministry to include the caste of Keval and similarly known castes of Mall ah, Bhoi, Majhi etc. in the list of Scheduled Tribes;
 - (b) if so, what action is being taken in this regard; and
- (c) the names of other States where the said castes have been included in the list of Scheduled Tribe?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) No, Sir.

(b) Does not arise.

[†]Original notice of the question was received in Hindi.

(c) The Majhi community has been specified as Scheduled Tribe in Madhya Pradesh and Bhoi community has been specified as Scheduled Tribe in relation to the States of Assam, Meghalaya and Mizoram. The caste of Kevat and Mallah have not been specified as Scheduled Trbies in relation to any of the States.

Overall Development of backward Tribal Areas of Tripura

1954. SHRI KHAGEN DAS: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government of Tripura has sent any Special Area Projects for the overall development of selected backward tribal areas of the State;
- (b) if so, the number of such projects received by Government from the State:
- (c) what is the total fund sdught to the released by Government for the implementation of those projects;
- (d) what is the total fund sought by the State Government as Grant-in-aid; and
 - (e) whether any step has been taken to release the fund?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) No, Sir.

(b) to (e) Do not arise.

Development in Tribal Dominated N.E. Region

1955. SHRI W. ANGOU SINGH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the measures for bringing rapid development in the tribal dominated North-East Region;
- (b) the amount of funds allotted during the Ninth Five Year Plan for the same, State-wise;
- (c) whether Government are aware of the condition of some villages where there is no proper road; and
 - (d) by when these villages will be connected with proper roads?